WRITTEN ANSWERS TO QUESTIONS

LOANS TO INDIAN TELEPHONE INDUS-TRIES. BANGALORE

*507. DR. R. P. DUBE: Will the Minister for COMMUNICATIONS be pleased to refer to page 36 of the Report of the Ministry of Communication for the year 1953-54 and state whether the loan advanced to the Indian Telephone Industries Ltd.. Bangalore is repayable with interest?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): The loan is repayable after eight years; interest on it at 4½ per cent. is payable annually.

ROAD CONSTRUCTION SCHEME IN HIMACHAL PRADESH

235. SHRI C. L. VARMA: Will the Minister for Transport be pleased to state:

- (a) whether it is a fact that road construction schemes in Himachal Pradesh amounting to Rs. 1½ crores are pending with the Central Government for approval; and
- (b) if so, which are the schemes so pending, and the period for which they have been pending?

DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). A statement is attached showing the schemes pending with the Central Government for approval, their total estimated cost and the periods for which they have been pending. [See Appendix VIII, Annexure No. 137.]

AIR PASSENGERS

236. SHRI M. VALIULLA: Will the Minister for Communications pleased to state the number of passengers carried by the scheduled air transport services of India on their-

(i) internal; and

(ii) international. operations during the years 1952 and 1953 and in each month of the year 1954?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): A statement showing the number of passengers carried on internal and international services is attached. [See Appendix VIII, Annexure No. 138.]

IMPORT AND DISTRIBUTION OF FERTILIZERS

- 237. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) the quantity and value of fertilizers produced in India in each of the years 1952 and 1953 and so far in 1954; and
- (b) the quantity of fertilizers allotted to the various States during the above period?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) A statement furnishing the requisite information (Appendix I) is laid on the Table of the House. See Appendix VIII. Annexure No. 139.1

(b) Government at present control the distribution of only ammonium sulphate. Two statements furnishing the requisite information relating to Ammonium Sulphate are attached. Appendix VIII. Annexure Nos. 140 and 141.]

REMOVAL OF FISH-PLATES FROM RAILWAY

238. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to

- (a) the places where fish-pletes were removed from railway lines in the year 1953; and
- steps which have been (b) the taken by Government to check removal of these plates from railway lines?